

[Mr. Deputy Speaker]

earliest to remove the aforesaid difficulties and the discontent prevailing among the unemployed, the farmers and the small industrialists so that rapid development of Kanpur takes place and local people find employment.

[English]

**(v) Demand for Governments' ensuring review of credit loan policy by Banks**

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Small and marginal farmers face great hardships for the development of land and creation of facilities for irrigation. Banks do not give loans to such farmers in many cases. Integrated Rural Development Programme has failed to achieve the desired object. In the drought-prone areas, farming becomes an uneconomical profession. There should, therefore, be a change in the lending and agricultural credit system. In drought-prone areas, small and marginal farmers must get loans with a nominal interest of 3% for the short, medium and long-terms. The short-term loan definition for these farmers may be changed from one to 3 years, the medium term loan from 7 to 10 years with interest rate of 4% and the long-term loan with interest rate of 6% for 20 years. In the interest of agricultural production, the middle-size farmers who want to irrigate the land by the well, tube-well or any other method, interest rate should not be more than 6% and the repayment period 20 years. Basically agriculture is a capital intensive industry.

Bankers should understand the requirements of the deserving farmers who are the backbone of the society

In view of the above, it is necessary that Government should ensure that the credit loan policy is reviewed by the banks.

**(vi) Demand for extension of Jabalpur Airport runway to accommodate Boeing 737 aircraft**

SHRI AJAY MUSHRAN (Jabalpur): Sir, Indian Airlines will be acquiring Airbus 320 by middle of 1989 and put on high density routes, operated by B-737's at present. In that case, B-737's spared by the Airbus 320 routes will have to be utilised on the routes presently operated by AVRO aircraft. Then the AVROs will be phased out. Keeping this plan in mind, airports served by AVROs now will have to be extended for B-737's. In Madhya Pradesh, there is only one such Airport at Jabalpur. In case the work starts now for extension of runway at Jabalpur, it will be possible to start Boeing operations to Jabalpur by mid-1989. It is possible to extend this runway by about 1,500 ft. I understand that a report has been submitted to the effect that Jabalpur Airport can be extended by 1,500 ft. The discontinuation of AVRO flight to Jabalpur and introduction of B-737's to Jabalpur will automatically increase the capacity of other stations like Bhopal, Indore and Raipur. At present, there is a lot of turn away traffic at Jabalpur which justifies the need for B-737 operations to Jabalpur. Therefore, there is urgent need to look into the matter immediately.

**(vii) Demand for sanction of house building grants to workers of Tea Gardens for their rehabilitation**

SHRI ANANDA PATHAK (Darjeeling): Sir, in the wake of continued disturbances in Darjeeling and Dooars area of Jalpaiguri district, more than eight hundred houses of tea-garden workers have been reduced to ashes and the workers have been rendered homeless. The Plantation Labour Act provides for allotment of pucca houses to the labourers and according to the Plantation Labour Housing Scheme formed by the